========== Forwarded message ==========
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To: <secy@cercind.gov.in>, <shilpa@cercind.gov.in>
Date: Tue, 16 Dec 2025 10:35:37 +0530
Subject: Comments and suggestions on the Staff Paper
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Sir,
On perusal of the draft staff paper on Proposal for allocation of Connectivity granted (on LOA route) where the signing of the PPA/PSA is getting delayed and the methodology of allocation of connectivity in future, the following are my comments :-

Proposal 1: For Existing Connectivity Where PPA Signing is Delayed for more than 12 months

Out of three options proposed, option-III has the highest potential for the utilisation of spare transmission capacity, as it quickly free up the unused connectivity for others. The process of auction based on bid with floor price and minimum bid quantity will act as a catalyst for fast tracking the projects and also the proposed penalties/encashment of BGs will act as a deterrent against the project delays.

Proposal 2: For Future Connectivity Allocation

As the LoA route of securing connectivity has not achieved its objective and caused delays and resulted in blocking of transmission capacity, hence a combination of both the options i.e. Option-I i.e. Connectivity only on basis of signed PPAs and Option II – Grant of Connectivity through Auction may be adopted. In both the scenarios, there shall be strict timelines for achieving the CoD. This will not only ensures transparency and optimal utilization but also make sure that only serious players are vying for the limited connectivity in current scenario.

Regards
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